

Regarding appointment of batch No. 109 of the course completed Act Apprentices of Andhra Pradesh in Railways- laid

SHRI SRIDHAR KOTAGIRI (ELURU): It has come to light that there are a significant number of candidates who have completed their course and become eligible for appointment, pending on the grounds that they did not pass the NCVT before the cut-off date of 12/04/2019. These candidates, primarily belonging to batch number 109 of the course completed Act Apprentices, received their training in the South-Central Railway region, particularly in Andhra Pradesh. It is worth noting that most of these candidates completed their course by November 2018, and according to their National Apprentice Certificate conducted by NCVT, they passed the examination in 2019. As per para 12.2 of RRC CEN 01/2019, the cut-off date for the completion of apprenticeship is mentioned as 12/04/2019. However, the results for these candidates have not yet been declared. During the document verification process, all the candidates have submitted their NAC Certificates issued by NCVT. Considering the fact that their course was completed well before November 2018 and the examination was held in June 2019 because of General Elections but date mentioned in their certificate was April, 2019, it can be argued that the examination should be deemed to have taken place before the cut-off date of 12/04/2019. In light of this situation, I kindly request the authorities to consider these candidates eligible for appointment.